

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 277 & 278 OF 2014  
APPEAL NOS. 65, 66 & 56 OF 2015  
APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015**

**Dated: 29<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 277 & 278 OF 2014**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ....Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai &  
Mr. Umesh Prasad for R-1

Mr. Sandeep Bhararia  
Mr. Saahil Kaul for R-2

Ms. Suparna Srivastava for R-3  
(in Appeal No. 278 of 2014)

**APPEAL NO. 65, 66 & 56 OF 2015**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Mr. C.K. Rai &  
Mr. Umesh Prasad for R-1

Mr. Anshu Mahajan  
Mr. Karan Arora a/w  
Mr. D.K. Singh (Rep.) for R-2

**APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015**

**In the matter of:**

**M/s. Jindal Steel & Power Ltd. ....Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sondeed Bhuraria  
Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. C.K. Rai &  
Mr. Umesh Prasad for R-1

Mr. Gopal Choudary for R-2

**ORDER**

It is stated that the matters pending before the Chhattisgarh High Court have not yet been disposed of and they are likely to be listed in the second week of January 2017.

List these matters on **07.02.2017.**

**(I.J. Kapoor)**  
**Technical Member**

ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**